

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. : Edu-LGL0Cou/20/2021-01- dated 17.11.2021

GOVERNMENT ORDER NO:- 5372–JK (LD) of 2021

DATED:- 22 - 11 - 2021

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

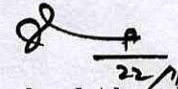
Secretary to Government

Dated:- 22- 11- 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government School Education Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.5372-JK(LD) of 2021 dated 22.11.2021

S No.	Case Type Case No.		Titled of the case	OIC (Proposed)	Designation
1.	CPSW/ S WP	355/1886	Naresh Kumar V/s Rakesh Kumar Srangal	Sh. Krishan Singh	ZEO, Pouni
2.	CPSW/ S WP	495/504	Um-Qulsoom V/s Rakesh Kumar Srangal	Sh. Abdul Gani Mir	ZEO, Mahore
3.	CPSW/ S WP	557/1522	Mohd. Rafiq V/s Rakesh Kumar Srangal	Sh. Abdul Gani Mir	ZEO, Mahore
4.	CCP(S)/ S WP	92/1647	Rajni Devi &anr. V/s Anu radha Gupta	Sh. JatinderDev	ZEO, Arnas
5.	SWP	2748	SubashChander&anr. V/s state	KanhanBala	ZEO, Reasi
6.	WP(C)	2070	Reena Rani V/s UT of J& K &ors.	Sh. SayidMohd.	ZEO, Lakhamp ur
7.	WP(C)	2069	Champa Devi V/s UT of J &K &ors.	Sh. GirdhariLal	ZEO, Barnoti
8.	CCP(S)/ S WP	526/161	SumanKumari V/s Rahul Singh	Sh. ParkashLalThapa	CEO, Kathua
9.	WP(C)	1393	Shafqat Ali V/s UT of J& K &ors.	Sh. Suraj Singh Rathore,	CEO Jammu
10.	WP(C)	1699	Ahjaz Ahmad V/s UT of J &K &ors.	Sh. Abdul Majid	CEO, Poonch
11.	T.A.	5631	Mohd. Akhter V/s UT of J &K &ors.	Sh. Abdul Majid	CEO, Poonch
12.	O.A..	487	Abdul Gani Lone V/s UT of J&K &ors.	Sh. Rashpal Singh Chowha n	CEO Kishtwar
13.	O.A.	936	Babu Ram V/s UT of J&K &ors.	Sh. Rashpal Singh Chowha n	CEO Kishtwar
14.	WP(C)	134	Irshad Ahmed Dar V/s UT of J&K &ors.	Sh. VinodKoul	CEO, Ramban
15.	SWP	334	NasreenAkhter V/s state & ors.	Sh. GulzarHussainChaudha ry	CEO, Rajouri
16.	O.A.	97	Rakesh Kumar V/s UT of J&K	Sh. Suraj Singh Rathore,	CEO, Jammu
17.	WP(C)	2019	Dev Raj Sharma V/s state &ors.	Sh. ShokatMehmood, KAS	Joint Director (J/K/S)
18.	O.A.	1362	Rakesh Kumar V/s UT of J&K &ors.	Sh. Suraj Singh Rathore	CEO, Jammu
19.	O.A.	1032	Vijay Kumar V/s UT of J &K &ors.	Sh. Arvin Kumar Koul	CEO, Udhamp ur
20.	T.A.	7012	Ishfaq Ahmed V/s UT of J &K &ors.	Sh. GulzarHussainChaudha ry	CEO, Rajouri
21.	O.A.	1432	Ganesh Kumar V/s UT of J&K &ors.	Sh. Arvin Kumar Koul	CEO, Udhamp ur

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22.	O.A.	1026	Zubeida Begum V/s UT of J&K &ors.	Sh. Gulzar Hussain Chaudhary	CEO, Rajouri
23.	T.A.	2057	Parveiz Ahmed V/s UT of J&K &ors.	Dr. Sh. Ravi Shanker Sharma	Director, DSE J
24.	O.A.	1307	Rashi Bala V/s UT of J&K &ors.	Sh. Prahalad Bhagat	CEO, Doda
25.	SWP/ T.A.	2484/2202	Salma Zargar V/s UT of J&K &ors.	Sh. Prahalad Bhagat	CEO, Doda
26.	SWP/ T.A.	1467/5144	Amandeep Kour V/s UT of J&K &ors.	Sh. Arvin Kumar Koul	CEO, Udhampur
27.	SWP/ T.A.	2607/1437	Shahida Saleem V/s UT of J&K &ors.	Sh. Prahalad Bhagat	CEO, Doda
28.	SWP/ T.A.	2906/ 2029	Parveen Akhter V/s UT of J&K &ors.	Sh. Shokat Mehmood, KAS	Joint Director (J/K/S)
29.	CCP(s)	155	Manoj Kumar VS State & Ors.	Sh. Mohd Sharief	CEO Anantnag
30.	LPA	94	Shanker Charay College of ETT & Anr Vs UT of J&K & Ors.	Sh. Umesh Sharma	Deputy Secretary to Govt School Education Department.

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